

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore - 560 038

Dated : 14 MAY 1987

Application No. 1621 /86(F)

W.P. No. _____

Applicant

Shri T. Thangaraj

To

v/s The Senior Supdt of Post Offices, Kolar

1. Shri T. Thangaraj
Postal Assistant
Chikkaballapur Post Office
2. Shri M. Raghavendra Achar
Advocate
1074-1075, Banashankari I Stage
Sreenivasanagar II Phase
Bangalore - 560 050

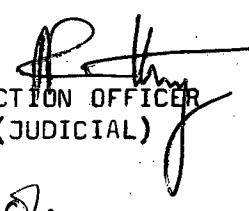
3. The Senior Superintendent of Post Office
Kolar
4. Shri M.S. Padmarajaiah
Senior Central Govt. Stng Counsel
High Court Buildings
Bangalore - 560 001

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH IN
APPLICATION NO. 1621/86(F)

Please find enclosed herewith the copy of the Order/Interim Order

15/5/87 passed by this Tribunal in the above said Application on 1-5-87.

Encl : as above.


SECTION OFFICER
(JUDICIAL)

O/C

Balu*